

debited to the Air Force Account as admitted by Shri B. R. Bowry, Director Public Relations, P.L.R., New Delhi recently;

(b) if so, the total amount debited; and

(c) the name of the account to which it is debited?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) and (b). A sum of Rs. 1,69,554.74 payable by the Prime Minister in connection with the use of IAF aircraft during the Prime Minister's election tours in Uttar Pradesh and other States during February 1974 has been recovered and credited to Air Force account.

(c) The recovery is booked under Major Head 071, Main Head-I, Receipts from Services and Supplies, Minor Head (a)-Airlift charges.

Erection of boundary pillars on Indo-Bangladesh border

2506. SHRIMATI SAVITRI SHYAM- Will the Minister of EXTERNAL AFFAIRS be pleased to state the time by which the boundary pillars are expected to be erected to indicate the boundary line between India and Bangladesh?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): In

undemarcated sectors, Boundary pillars will be erected when demarcation is completed. In demarcated areas boundary pillars have been erected. It is not possible to give any specific time limit by which all the pillars will be erected as this depends upon the progress in the survey work which can be generally carried out during the winter when the weather is equitable.

कच्चा लोहा निर्यात करने वाले अन्य देशों के साथ समझौता

2507. श्री भारत सिंह चौहान : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) कच्चा लोहा निर्यात करने के लिए भारत का किन-किन देशों के साथ समझौता हुआ है ; और

(ख) यह समझौता कब हुआ था और इस समझौते के अन्तर्गत इन देशों को प्रति वर्ष कितना कच्चा लोहा निर्यात किया जा रहा है और यह समझौता किस-किस देश से कब-कब समाप्त होगा ?

इस्पात और खान मंत्रालय में उप मंत्री (श्री सुखदेव प्रसाद) : (क) और (ख) : 31-3-74 को कच्चे लोहे के निर्यात के लिए